

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

9. C.P. (IB)-111(MB)/2024

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 13.06.2024**

**NAME OF THE PARTIES: - Reliance Commercial Finance Limited**  
**V/s**  
**Edrishti Movies Private Limited**

**Section: 7 of the Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**C.P.(IB)-111(MB)/2024**: - Adv. Siddha Pamecha a/w Adv. Nehal Rajput appeared for the Petitioner/Financial Creditor. Adv. Yashwant Dhanegave a/w Adv. Harshvardhan Borse appeared for the Respondent/ Corporate Debtor. Heard and **Reserved for Orders.**

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**